Annexure - 9

Name of the corporate debtor: Vyshnavi Spices LLP; Date of commencement of CIRP:06.06.2025; List of creditors as on: 15.08.2025

List of other creditors (Other than financial creditors and operational creditors)

| Sl. No. | Name of creditor | | | Details of claim admitted | | | | | 1 | | | | |
|---------|------------------|-----------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|-----------------------------|---|------------------------------|-------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | Amount of continge nt claim | Amount of any mutual dues, that may be set- off | Amount of claim not admitted | Amount of claim under verificati | Remarks, if any |
| | | | | | | | | | | | | - OII | - |
| | | | | MIII | | | | | | | | | |
| | | | | AIL | | | | | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |

VENUGOPAL KASPA

Resolution Professional Vyshnavi Spices LLP / IBBI Regn No: IBBI/IPA-001/ IP-P01661/2019-2020/12580